

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.205 – IA/63(AHM)2022  
ITEM No.206 – IA/94(AHM)2022  
ITEM No.207 – IA/1077(AHM)2022  
In  
CP(IB) 59 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 02/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant	:Mr. Kunal Vaishnav, Ld. Adv. a.w. Mr. Yuvraj Thakore, Ld. Adv.
For the Respondent	:Mr. Arjun Sheth, Ld. Adv., Mr. Arpit Singhvi, Ld. Adv. a. w. Ms. Vaishnavi, Ld. Adv.

**ORDER**

**IA/63(AHM)2022, IA/94(AHM)2022 & IA/1077(AHM)2022**

**IA/63(AHM)2022 & IA/94(AHM)2022**

It is seen that earlier R-1 to R-3 were represented through the learned counsel, Mr. Arpit Singhvi. It is also seen that a joint reply was filed by the R-1 & R-2 and additional affidavit on behalf of the R-3 was filed separately on 26.10.2023.

Rejoinder to the reply was already filed by the applicant. However, no rejoinder to this additional affidavit of the R-3 has been filed by the applicant to which the learned counsel for the applicant seeks time to file the rejoinder to this additional affidavit of R-3.

Today, a new learned counsel, Mr. Arjun Sheth has appeared for the R-3 and undertakes to file Vakalatnama with proper NOC from the previous counsel.

**IA/1077(AHM)2022**

Learned counsel appearing for the applicant submits that on 31.01.2024 rejoinder has been filed with advance copy to the opposite counsel which is confirmed by the learned counsel for the respondents, Mr. Arpit Singhvi.

However, physical copy is not available in the record. Learned counsel for the applicant undertakes to coordinate with the registry to ensure the place before us.

Learned counsel for the respondents seeks time to go through the rejoinder and make submission which is allowed.

Re-list on 12.03.2024.

-Sd-

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**